

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 328 OF 2016

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Atlantic Power Pvt. Ltd. Appellant(s)
Vs.
Punjab Energy Development Agency (PEDA) & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishna Kant
Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Ms. Sanjana Dua
h/f Ms. Suparna Srivastava for R-2
Mr. Sakesh Kumar for R-3

ORDER

Learned counsel for the appellant states that he will be taking steps to file rejoinder within two days.

Pleadings are complete. List the matter for hearing on **16.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**